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- (a) whether it is a fact that there will be no further telecast of programme of feature films on TV; and
- (b) if so, what steps Government propose to take to make up the gap?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) No, Sir.

(b) Does not arise.

जद्गुडा यूरेनियभ प्रयोगशाला से प्लेटीनम की चौरी

363. भी भर्मचन्द जैन : थी लाल ग्राडवाशी: श्री प्रेम मनोहर : भी धोताम्बर दासः

क्या परमा गुरुजी मंत्री यह बताने की कृषा करेंगे कि:

- (क) वया यह सच है कि जमशेदपुर के समीप जदगुडा यूरेटियम प्रयोगशाला से हाल में नी लाख रुपये का प्लेटीनन चोरी चला गया है; ग्रीर
- (ख) यदि हां, तो इस मामले का ब्योरा क्या है और इस सम्बन्ध में क्या निरोधक कदम उराये जा गहे हैं ?

tfTHEFT OF PLATINUM PROM URANIUM I-ABORATORY AT JADUGUOA

363. SHRI DHARAM CHAND JAIN SHRI LAL K. ADVANI : SHRI MANOHAR PREM SHRI PITAMBER DAS:

Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether it is a fact that platinum rorth Rs. 9 lakhs has recently been stolen om the Uranium Laboratory at Jaduguda ear Jamshedpur; and

(b) if so, what are the details of the case, and what preventive steps are being taken in this regard?]

प्रधान मंत्री धौर परमाख ऊर्जा मंत्री (श्रीमती इन्दिरा गांधी): (क) और (ख) जादगुडा स्थित युरेनियम कारपोरेशन ग्राफ इंडिया लिमिटेड के अनुसंघान एवं विकास विभाग के नियन्त्रक की ताला लगी तिजोरी से 14 अगस्त. 1972 के सायं 5 बजे तक तथा 16 अगस्त, 1972 के प्रात: 7 बजे के मध्य लगभग 50,000 रुपये की कीमत के प्लेटिनम के पात्र (क्रसिबल, हक्कन, प्लेंटें आदि) चोरी हो गए। स्थानीय पुलिस को इस चोरी की रिपोर्ट दर्ज कराई जा चुकी है तथा तहकीकात जारी है। इस बीच, कम्पनी में स्रक्षा-ध्यवस्था को सुधारने के लिए कदम उठाये जा चुके है।

PRIME MINISTER MINISTER OF ATOMIC ENERGY (SHRI-MATI INDIRA GANG HI): (a) and (b) Platinum ware (crucibles, lids, dishes etc.) valued at roughly Rs. 50,000 were stolen from a locked safe of the Control, Research and Development Department of Uranium Corporation of India Ltd., Jadu-guda, between 5.00 p. m. on 14 August, 1972 and 7.00 a.m. on 16th August, 1972. A case of theft has been lodged with the local police and investigations are in progress. Meanwhile, steps have been taken to improve security arrangements within the Company.]

TELEVISION CENTRE AT RANCHI

- 364. SHRI B. R. MUNDA: Will the INFORMATION AND of BROADCASTING be pleased to state:
- (a) whether there is any proposal under Government's consideration to establish a Television Centre at Ranchi;
- (b) whether it is a fact that the Television Centre, when established at Ranchi, will also serve the masses of Bokaro, Jamshedpur, Chaibasa, Hazaribagh, Deltong ganj and other industrial towns of Chota-nagpur;

- (c) whether it is also a fact that the people belonging to Scheduled Tribes, Scheduled Castes and other backward classes residing in these towns will be largely benefitted by the television centre; and
- (d) if the answer to part (a) above be in the affirmative, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) to (d) No, Sir. There is no such proposal at present under consideration.

It is, however proposed to cover progressively and in a phased manner, the entire country with the TV network.

AGREEMENT FOR DISTRIBUTING SOVIET NEWS IN INDIA

- 365. SHRI BANARSI DAS: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether it is a fact that the United News of India has entered into an agreement with Soviet News Agency Tass for distributing Soviet News in India; and
- (b) if so, what is the financial benefit that the UNI is likely to get by this agreement?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Yes, Sir.

(b) UNI have requested that since the arrangements between UNI and TASS are commercial in nature, it would not be appropriate to make them public.

OMISSION OF TAMIL CITATION IN THE TAMRA PATRAS

366. SHRI V.V. SWAMINATHAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Tamra Patras awarded to Freedom Fighters do not contain citation in Tamil and other regional languages mentioned in the VIII Schedule of the Constitution except in the official language; and
- (b) whether it is a fact that the Freedom Fighters were not properly treated during Silver Jubilee Celebrations in the Capital?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K.C. PANT): (a) Yes, Sir. But translations of the text in regional languages were prin'ed and published to the recipients along with the tamra patras.

(b) No Sir. Adequate facilities were provided to the freedom fighters.

NATIONAL AWARDS TO PERSONS BELONGING TO FILM INDUSTRY

367. SHRI VENJGALLA SATYANA-RAYANA: Will the Minister of IN-FORMATION AND BROADCASTING be pleased to state the names of the persons belonging to the film industry who were given national awards, cash prizes last year and the main features of achievements for which these have been given to them?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): A statement showing the particulars of National Awards, including cash prizes given, in respect of films produced in 1971, is placed on the Table of the House. Besides, the "DADASAHEB PHALKE" award for 1971 was conferred on Shri Prithviraj Kapoor. This award carries a cash prize of Rs, 11,000, a plaque and a shawl.